

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA (IBC) 1168/2022 in Company Petition IB/229/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

Sunland Alloys

**...Operational Creditor**

**Vs**

Castall Technologies Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1168/2022**

Ld. Counsel Ms. Kaivalya for the applicant present.

Direction by this Adjudicating Authority dated 28.10.2022 not carried out. At request of the Counsel for the applicant, one week time is granted for carrying out the direction dated 28.10.2022 in default opportunity stands forfeited.

List the matter on 02.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**